

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/128/2016  
NAME OF THE PETITIONER(S) : G. Rajendran  
NAME OF THE RESPONDENT(S) : M/s C.R.I. Pumps Private Limited & 8 others  
UNDER SECTION : 235, 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. H. KARTHIK SESHADRI  
N. P. VIJAY KUMAR

Counsel for Respondents



ORDER

Shri. Thriyambak Kannan, representing the Counsel for Respondents present. Counsel for petitioner called but absent. The matter is posted for final hearing. Put up on 17.01.2017 @ 10.30 A.M.

CH. MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

K. ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)